

coaches and wagons of that Railway:—

Name of the Workshop	Location
(1) Perambur (Loco) workshop.	Perambur, Madras.
(2) Perambur (C&W) workshop	Perambur, Madras.
(3) Golden Rock workshop.	Golden Roack, Madras.
(4) Hubli workshop	Hubli, Mysore.
(5) Mysore work - shop.	Mysore.

(c) NIL.

Repair of Road to Prayag Railway Station

878. Shri Ram Harkh Yadav: Will the Minister of Railways be pleased to state:

(a) whether a small stretch of Wellington Road from the level crossing to the north Prayag Railway Station, Allahabad, Northern Railway at a distance of about 200 yards to the South, was constructed by the Railway Administration to replace the pre-existing portion of the road to provide for an extra track;

(b) if so, whether it is a fact that the road has not been repaired since its acquisition by Government more than 12 years ago; and

(c) if so, the action taken or proposed to be taken by the Railway Administration to put the road in a satisfactory and workable condition?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) and (b). Presumably, the Hon'ble Member is referring to Ram Priya Road near the level crossing at Prayag. Due to expansion of Prayag Yard, some portion of the road in question had to be diverted by the Railway at their cost. As this Road is not a Railway road but a Public road, the responsibility for its maintenance rests with the Road authority concerned.

(c) Does not arise.

Derailement at Bakhtiyarpur Junction

879. Shri Ram Harkh Yadav: Will the Minister of Railways be pleased to state:

(a) whether a bogie of the Up Tata-Patna Express was derailed at the Bakhtiyarpur junction on the morning of 23rd December, 1965 on the main line of the Eastern Railway; and

(b) if so, the causes of the accident and casualty, if any?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) The rearmost bogie train No. 87 Up South Bihar Express got derailed.

(b) The accident was due to defect in the track. There was no casualty.

Typewriter Factory in Varanasi

880. Shri Ram Harkh Yadav: Will the Minister of Industry be pleased to state:

(a) whether a typewriter factory is proposed to be opened in Varanasi in the near future with the collaboration of West Germany; and

(b) if so, the details of the factory?

The Minister of Industry (Shri D. Sanjivayya): (a) and (b). No, Sir. A letter of intent has however, been issued to a private party for setting up of a factory in Dulhaipur near Mughalsarai in Varanasi District in collaboration with East Germany. The details of the scheme are awaited.

Khadi Commission

881. Shri Sidheshwar Prasad: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that no Utilisation Certificate has been submitted by the Khadi Commission since its inception;

(b) if so, the reasons thereof; and

(c) the steps taken by Government to keep a watch over the finances of the Commission?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):

(a) No, Sir.

(b) Does not arise.

(c) The financial requirements of the Commission are scrutinised when the Budget Estimates and Revised Estimates are examined and also when Government sanctions every quarter release of funds to the Commission. The progress in expenditure, in disbursements to State Boards and institutions and in the submission of utilisation certificates by the State Boards and institutions are examined at the monthly meetings of the Commission which are attended by representatives of Government. When the Audited Annual Accounts of the Commission are received and examined and when replies are drafted for the Public Accounts Committee, the finances of the Commission are again carefully scrutinised.

Loan to Khadi Commission

882. Shri Sidheshwar Prasad: Will the Minister of Commerce be pleased to state:

(a) what is the total amount of loan advanced by Government to the Khadi Commission till the 31st December, 1965;

(b) how much loan and interest thereon has been paid by the Commission in time; and

(c) what steps have been taken by Government to recover the dues?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):
(a) Rs. 65.10 crores.

(b) and (c). Repayment of loans by the Commission to Government will require withdrawal of the loans given by the Commission to the institutions. This will affect the production programme of the Commission as the institutions do not have any working capital. Pending an assessment by

the Commission and Government of the quantum of working fund required by the Commission, the loans falling due for repayment are being renewed to serve as the working fund.

Interest amounting to Rs. 50,08,152 recovered by the Commission from the State Boards and institutions has been credited by the Commission to Government.

According to the terms and conditions for the grant of loans, Government pays subsidy in lieu of concession in interest and credits the amount to make good any short-fall in interest payable by Commission to Government.

Loan to State Khadi and Village Industries Boards

883. Shri Sidheshwar Prasad: Will the Minister of Commerce be pleased to state:

(a) what amount has been advanced as loans to the Khadi and Village Industries Boards in the various States by the Khadi Commission till the 31st December, 1965;

(b) what amount has been paid back by each Board to the Commission till the 31st December, 1965; and

(c) what steps are being taken to recover the dues?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):
(a) to (c). Information is being collected, and will be laid on the Table of the House in due course.

Intensive Area Scheme

884. Shri Sidheshwar Prasad: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that an Evaluation Committee was appointed under the chairmanship of Prof. Rao to study the working of the 'Intensive Area Scheme' of the Khadi Commission;